

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

THIRTY-SECOND REPORT

(Presented on 20-7-1982)

The Business Advisory Committee held a sitting on Tuesday, 20 July, 1982.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Prevention of Blackmarketing and Maintenance of Essential Commodities (Amendment) Bill, 1982, as passed by Rajya Sabha.
(Consideration and passing) | 2 hours |
| (2) The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1982, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (3) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1982.
(Consideration and passing) | 1½ hours |
| (4) The Estate Duty (Amendment) Bill, 1982.
(Consideration and passing) | 1 hour |
| (5) The Charitable Endowments (Amendment) Bill, 1982.
(Consideration and passing) | 1 hour |
| (6) The Drugs and Cosmetics (Amendment) Bill, 1982.
(Consideration and passing) | 4 hours |
| (7) Discussion under Rule 193 regarding statement made by Prime Minister on 9 July, 1982 in the House on the situation in Lebanon. | On Thursday, 22 July, 1982 after Question Hour. |

3. The Committee also recommend that the House may sit during lunch hour also on Thursday, 22 July, 1982 and the Minister may reply to the discussion on the situation in Lebanon at 6 P.M. and that no Calling Attention may be put down on that day.

4. The Committee further recommend that whenever necessary the House may sit also after 6 P.M. for the completion of Government business.

NEW DELHI;
July 20, 1982
Asadha 29, 1904 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.